

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4140  
ANSWERED ON:04.05.2007  
RAIDS ON HAWALA TRADERS  
Ahir Shri Hansraj Gangaram

**Will the Minister of FINANCE be pleased to state:**

- (a) whether information about Swiss accounts have come to light during raids on hawala traders; and
- (b) if so, the details thereof and action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

a) Hawala traders are persons who are principally engaged in transferring money otherwise than through authorized banking channels. During search and seizure operations carried out in the last six months in respect of such persons, no information regarding Swiss Bank accounts has come to light.

b) Does not arise, in view of reply to part (a) above.